

Extending validity of arms licence in Delhi to all India

†1596. SHRI RASHEED MASOOD: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the time when State Government was given the power to extend validity of arms licence in Delhi to all India;

(b) whether it is a fact that Home Ministry had given power to Delhi Government to extend validity of arms licence to all India on 11 October, 1995 and whether according to this letter any applicant, who really needed an all India validity, could apply for the same; and

(c) if so, the number of applicants in Delhi, whose arms licence validity has been extended to all India between 11 October, 1995 to 31 March, 2010?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) The State Governments were given powers to extend area validity of Non-Prohibited Bore (NPB) Weapons *vide* Notification issued on 28.3.1990.

(b) Guidelines to handle applications for extension of area validity of NPB weapons were issued to the State Governments on 11.10.1995.

(c) 2890 arms licences have been extended area validity to all India in Delhi between 11.10.1995 to 31.3.2010.

Torture of constables of CRPF by their seniors

1597. SHRI NATUJI HALAJI THAKOR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the constables of Company-C, Battalion No. 55 CRPF posted at different places are being tortured by their senior officers (CHM and Head Constables) and are assigned the domestic work instead of their regular work of providing security;

(b) if not, the checks on such torturous behaviours of seniors in the above force;

(c) whether the constables are given time to do their daily chores; and

(d) if so, what is the system of rotation on duty?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) No Sir.

(b) The constables perform six hours of sentry duty at different VIP residences and remain present at the post for security/contingency duty. The duty as well as their living conditions are being regularly checked by seniors officers.

†Original notice of the question was received in Hindi.